

**Title:** Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of article 16, etc.)

SHRI SUSHIL KUMAR SHINDE (SOLAPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI SUSHIL KUMAR SHINDE (SOLAPUR): I introduce the Bill.

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**15.06 hrs.**